

Government under the Inter-State Water Disputes Act, 1956. The Tribunal gave an interim report on 30.1.87 on which States of Punjab, Haryana and Rajasthan and the Central Government had sought explanation and guidance on certain points from the Tribunal. Meanwhile one of the members of the Tribunal resigned and the vacancy could not be filled up due to one reason or the other. Government has taken action for filling up the vacancy so that report of the Tribunal could be finalised.

Inter-State water related issues between the States of Punjab, Haryana and Rajasthan were discussed between the Chief Ministers of Punjab, Haryana and Rajasthan in the meetings convened by the Minister (WR and PA) in July and August 1992. Some broad decisions were taken on various inter-State Water related issues. Regarding sharing of Ravi-Beas Waters, it was decided that it shall continue to be Governed by the provisions of the 1981 agreement. As per suggestion of the Chief Ministers, a draft agreement was formulated by Ministry of Water Resources to which the decisions were to be annexed. Further meetings at Chief Ministers/Senior officers level to discuss and finalise the draft agreement could not be held due to one reason or the other. The Ministry of Water Resources is making all efforts to resolve issues amicably by arranging further inter-State meetings

[English]

Funds for Towns

549. SHRI SOUMYA RANJAN : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state :

(a) the state-wise funds made available to the various States for the development of towns during the last three years and the plan heads under which the said amount was provided;

(b) the amount proposed to be made available under the above heads to the various States by Union Government during the year 1996-97;

(c) whether inadequate amount was provided to Orissa under this head, and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U VENKATESWARLU) : (a) Under the Centrally Sponsored Schemes of Integrated Development of Small and Medium Towns (IDSMT) and Infrastructural Development in Mega Cities, Central assistance is provided to various States for the development of

towns/cities. The plan heads under which Central assistance is provided are :

Scheme	Plan Heads
IDSMT	3601, 3602, 7601 (Charged), 7602
Mega City Scheme	2217, 3601

Statewise details of Central Assistance released under the IDSMT Scheme during the last 3 years (1993-96) are given in the attached statement.

Under the Mega City Scheme, Central grants were released for the selected cities during the last three years (1993-96) as follows :

Name of City/State	Rs. in Crores.
Bombay (Maharashtra)	54.28
Calcutta (West Bengal)	54.28
Madras (Tamil Nadu)	43.28
Hyderabad (Andhra Pradesh)	41.78
Bangalore (Karnataka)	35.28

(b) The amount to be made available to the various State under the two schemes, viz., IDSMT and Mega City Scheme during 1996-97 will depend upon several factors including the receipt of utilisation certificates for funds released earlier from the State Governments, availability of State share as required under the scheme guidelines, progress reports on implementation of sanctioned projects conforming to the approved guidelines, etc. It is not possible to indicate the releases proposed for various States during 1996-97 at this stage.

(c) The Mega City Scheme is applicable to cities with more than four million population as per 1991 census. Since Orissa does not have any such city, this scheme is not applicable to Orissa. Under the IDSMT Scheme adequate amounts have been provided to Orissa and the State has been one of the major beneficiaries under the Scheme

(d) Does not arise.

STATEMENT

Central Assistance Under IDSMT Scheme Released to various States during the last three years (1993-96)

S No	State/UT	Rs in lakhs
1	2	3
1.	Andhra Pradesh	830 00
2.	Arunachal Pradesh	51 00
3	Assam	85 00
4.	Bihar	166 00
5.	Goa	36 00

1	2	3
6.	Gujarat	399.00
7.	Haryana	50.00
8.	Himachal Pradesh	35.00
9.	Jammu & Kashmir	78.00
10.	Karnataka	92.00
11.	Kerala	329.00
12.	Madhya Pradesh	568.00
13.	Maharashtra	1148.50
14.	Manipur	16.00
15.	Meghalaya	—
16.	Mizoram	60.00
17.	Nagaland	32.00
18.	Orissa	297.00
19.	Punjab	127.25
20.	Rajasthan	355.75
21.	Sikkim	32.00
22.	Tamil Nadu	447.26
23.	Tripura	22.74
24.	Uttar Pradesh	624.00
25.	West Bengal	382.66
Union Territories		
1.	Andaman & Nicobar Islands	—
2.	Dadra & Nagar Haveli	5.00
3.	Daman & Diu	5.00
4.	Lakshadweep	—
5.	Pondicherry	50.00
Total		7027.70

[Translation]

Percentage of Literate Women

550 SHRI VIRENDRA KUMAR SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of on going schemes to make women in the rural areas literate; and

(b) the percentage increase registered in the literacy of rural women after 1991, year-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) The Schemes of Universalisation of Elementary Education, Non-Formal Education for School Drop outs, Total Literacy Campaigns of the National Literacy Mission form the three pronged strategy for increasing female literacy in the country.

(b) No such statistics have as yet been computed. Data on increase in literacy rates among women in rural - urban areas is collected only through

decennial Census conducted on country-wide scale. The next Census is due in 2001.

Funds Spent on Technical Education

551. SHRI RAJENDRA AGNIHOTRI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the percentage of GNP being spent on technical education;

(b) the extent to which it compare with developing and developed countries; and

(c) the steps taken to increase the public expenditure on technical education especially the elementary technical education?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) The percentage of GNP during the last three years (1992-93—1994-95) being spent on technical education has been of the order of 0.15.

(b) Comparison is not possible since the data on percentage of GNP spent on technical education in other countries is not published in the standard publications like "UNESCO STATISTICAL YEAR BOOK."

(c) Allocations for the development of technical education have been stepped up within the overall available resources.

Publication of Science Books for Primary Level Education

552 DR. LAXMINARAYAN PANDEY Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the NCERT can provide science books in Hindi with the assistance of science teachers for primary and middle level education, and

(b) if not, the arrangements, made the Government for the publication of science books in Hindi?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) Yes, Sir

(b) Does not arise.

Constitution of NWRC

553. PROF. PREM SINGH CHANDUMAJRA
SHRI NITISH KUMAR :

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether a National Water Resource Council